## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 151/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Surat Goods Transport Pvt Ltd

V/s.

Fermos Engineering Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptdy

Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

SIGNATURE

1. 1)

JIGAR JAYANT PATEL
THERE CROSSONNIEL

ADVOCATE

2

## **ORDER**

None present for Petitioner. Learned Advocate Mr. Jigar Jayant Patel present for Respondent.

Petitioner filed Board resolution dated 20.11.2017.

Petitioner filed proof of service of date of hearing.

List the matter on 24.11.2017 for objection of respondent and hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.